

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.06.2020 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 932 of 2019 & I.A No. 1194 of 2020	Piyush Periwal. Vs. Stressed Assets Stabilization Fund (SASF) With	Manish Verma	
2.	Comp. App. (AT) (Ins) No. 479 of 2020	Piyush Periwal (As Promoter and Shareholder of National Plywood Industries Ltd. Vs. Stressed Assets Stabilization Fund (Sasf) & Anr.	Manish Verma	Sidhartha Barua

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 551 of 2020	Shaji Purushottaman Vs. S. Rajendran RP of Empee Distilleries Ltd.	Karuppaiah Meyyappan	Rohit Rajershi
4.	Comp. App. (AT) (Ins) No. 552 of 2020	Vivek Bansal Vs. Burda Druck India Pvt. Ltd. & Anr.	Anukul Raj	
5.	Comp. App. (AT) (Ins) No. 553 of 2020	Jayanthi G Ravi Vs. Chemizol Additives Pvt. Ltd.	Rahul Kripalini	

12:00 Noon

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	Arijit Mazumdar	Biswajit Dubey

2.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr.	Arijit Mazumdar	Bishwajit Dubey
----	--	---	-----------------	-----------------

After the above

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 270 of 2020 Part Heard	Park Energy Pvt. Ltd. Vs. Syndicate Bank & Ors.	Puneet Singh Bindra	KV. Balakrishnan- R1

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-

Registrar